

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.153 of 2020(SZ)

IN THE MATTER OF

Tribunal on its own motion-
SUOMOTU Based on the News
item in The Times of Indian
Newspaper, Chennai edition dated
30.07.2020, " Raw Sewage,
Encroachments continue to threaten
Lake".

...Applicant(s)

Versus

1. The Chief Secretary to Govt. of
Tamil Nadu, Govt Secretariat,
Fort St. George,
Chennai, Tamil Nadu-600009.
2. The Principal Secretary to
Government, Public Works
Department, Govt. Secretariat,
Fort St. George,
Chennai - 600009.
3. The Additional Chief Secretary to
Govt. of Tamil Nadu, Revenue
and Disaster Management
Department, Govt. Secretariat, Fort
St. George,
Chennai, Tamil Nadu-600009.
4. The Secretary to Govt. of Tamil
Nadu, Department of
Environment,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu-600009.
5. Additional Chief Secretary to
Govt. of Tamil Nadu, Municipal
Administration and Water Supply
Department, Govt. Secretariat
, Fort St. George,
Chennai, Tamil Nadu-600 009.

6. Additional Chief Secretary to Govt. of Tamil Nadu, Rural Development and Panchayat Raj Department, Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu-600009.
7. The Principal Secretary to Govt. of Tamil Nadu, Housing and Urban Development Department, Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu-600009.
8. The Principal Secretary to Govt. of Tamil Nadu, Industries Department, Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu-600009.
9. The Chairman,
Tamil Nadu Pollution Control Board, No.76, Anna Salai,
Guindy, Chennai, Tamil Nadu-600032.
10. Commissionerate of Municipal Administration, Rep. by its Commissioner,
No.78, Urban Administrative Building, Santhome High Road,
Chennai-600028
11. Directorate of Town Panchayats, Rep. by its Director,
Kuralagam, Chennai 600108.
12. Chennai Metropolitan Water Supply & Sewerage Board, Rep. by its Managing Director,
No. 1, Pumping Station Road,
Chintadripet, Chennai-600002.
13. Tamil Nadu Water Supply and Drainage Board, Rep. by its Managing Director,
31, Kamarajar Salai, Chepauk,
Chennai- 600005.

14. The District Collector,
Chennai District,
District Collectorate Office,
No.62, Rajaji Salai,4thFloor,
Chennai-600001.

15. The District Collector,
Kancheepuram District,
First Floor, Collectorate,
Kancheepuram-631501.

16. The District Collector,
Chengalpet District, Collector
Office, GSTRoad,
Chengalpattu-603001.

17. The District Collector,
Tiruvallur District,
First Floor, Collectorate,
Tiruvallur-602001.

18. The Greater Chennai
Corporation,
Rep.byitsCommissioner,
RiponBuilding,
Chennai-600003.

19. The Engineer in Chief (Water
Resources Organization) and
Chief Engineer(General),
Public Works Department,
Chepauk, Chennai-600005.

20. Tamil Nadu Biodiversity Board,
Rep. by its Secretary,
TBGP Campus, 2nd Floor,
Velacherry-Tambaram Main
Road, Nanmangalam,
Medavakkam Post,
Chennai-600 100.

21. Tamil Nadu State Wetland
Authority, Rep. by its Member
Secretary, No.1, Jeenis Road,
Panagal building, Saidapet,
Chennai - 600 015.

22. Department of Environment, Rep
.by its Director, No.1, Jeenis Road,
Panagal Building,
Ground Floor, Saidapet,
Chennai-600015.

23. The Member Secretary,
Chennai Rivers Restoration Trust,
6/103, Dr.D.G.S.Dinakaran Salai,
Raja Annamalaipuram, Chennai-
600028.

...Respondent(s)

REPORT FILED BY THE 12th RESPONDENT

I, R.Sivamurugan, S/o. V.Raju, Hindu, aged about 57 years now working as Superintending Engineer (Central/ Co-ord) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), having office at No.1, Pumping Station Road, Chintadripet, Chennai - 600002 do here by solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (Central/ Co-ord) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 12th Respondent herein and well acquainted with the facts of the case from the connected files.
2. The Hon'ble NGT had disposed of the Original Application No. 153/2020 is disposed of with following directions on 26.07.2022:

"42(iii) The Chennai Metropolitan Water Supply and Sewerage Board is directed to carry out the implementation of Underground Sewage Scheme in the respective areas within their jurisdiction and till that is implemented, they are directed to find out short term measures in consultation with the Tamil Nadu Pollution Control Board to divert the sewage generated in areas uncovered with the Underground Sewage Scheme and take it to the treatment plant and get it treated before it is discharged into the water"

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

R. Sivamurugan
Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

body after attaining necessary standard prescribed for such discharge as implementation of permanent measure will take long time and allowing pollution for such a long time in the water body will have adverse impact on the health of the people which cannot be permitted or tolerated”

3. I hereby submit the compliance report of the Chennai Metropolitan Water Supply and Sewerage Board to prevent sewer discharge into the lakes. The progress of works are detailed below:

Korattur Lake:

The Short term & Long term action plan to plug the domestic sewage outfalls into Korattur Lake through laying of sewer mains in the streets construction of Machine holes and effecting the House sewer connections is being executed in the below mentioned locations as detailed in Table 1.

TABLE 1: PLUGGING OF DOMESTIC SEWAGE INTO KORATTUR LAKE		
S.NO	OUTFALL LOCATIONS	ACTION TAKEN
1	Ward 85 – Ramapuram	• Under Ground Sewerage Scheme completed.
2	Ward 85 – Teachers Colony	• Under Ground Sewerage Scheme completed.
3	Ward 90 – Padikuppam Ward 93 – Golden George Colony, Ward 92 – Paarisalai, Mogappair East (10-12 blocks) Ward 93 – Mogappair East (1-6 blocks)	• Under Ground Sewerage Scheme completed.
4	Ward 84 – SIDCO Industrial Estate Ward 85 & Ward 86 (P) – Tiny Shed Ward 84 & 86 – Korattur & Mannurpettai	• Under Ground Sewerage Scheme is under progress.
5	Ward 84 – Pattravakkam, Mannurpettai, Kachanankuppam, Ambattur, SIDCO Estate	• Under Ground Sewerage Scheme is under progress
6	Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony	• Under Ground Sewerage Scheme is under progress
7	Ward 82 – Karukku, Gnanamoorthy, DTP Colony ;	• Under Ground Sewerage

	Ward 81 – Poomphuar Nagar Ward 85 – Mangalapuram	Scheme completed.
8	Ward 85 – TASS industrial estate	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme completed.
9	Ward 79-83, 87-88 – Ambattur (OT) streets, Kallikuppam	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme completed.
10	Ward 81 – KK road, Ambattur OT, IndiraNagar, Kalyanapuram, Thiruvallur Nagar	<ul style="list-style-type: none"> • For providing Under Ground Sewerage Scheme for the leftout streets Detailed Project report is under preparation.
	Ward 82 – Karukku, DTP colony; Kallikuppam, Menambedu, GnanamoorthyNagar, Madanamkuppam(part). Ward 91 - Ebinezer avenue	
11	Ward 79 – Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar. Ward 80 – Puthur, Vijayalakshmpuram, Banu Nagar.	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme completed.
12	Ward 83 – Katchanakuppam, Korattur, TVS nagar, Annai Nagar, Madanamkuppam (p) Ward 85 – Kamarajapuram, TASS Industrial estate, Vanchi Nagar	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme completed.
13	Ward 86 – Annai sathya nagar	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme is under progress
14	Ward 85 – Sivanandha Colony	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme is under progress
15	Ward 85 – MKB Colony	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme is under progress
16	Ward 84 – Padavattaman estate & Tiny Shed	<ul style="list-style-type: none"> • Under Ground Sewerage Scheme is under progress

4. I humbly submit that **temporary measures have been taken to avoid letting out of sewage into water bodies on the following points for kind perusal:**

- Private sewer tanker Lorries licensed through CMWSSB are being engaged by dialing Toll free Phone No.: 14420 to clear the septic tank of the residents in the locations wherever required and notice also been served to Public in coordination with the GCC to avoid letting out of sewage into water bodies.

- Regular monitoring and imposing of fine is being adopted for sewer tanker lorries illegally discharging into water ways.
- Training programs are conducted for the all the Sewer Lorry owners, Drivers and Cleaners on the phased manner in the CMWSSB Training Centre.
- For booking the Septic tank clearances in the sewer leftout streets houses CMWSSB provided the website named <https://stc.chennaietrowater.in>.
- The works of plugging sewage outfalls into Korattur Lake are being carried out in an expeditions manner, a **“Revised Water and Sewer Connection Scheme“** has been announced whereby charges payable for House service connections for both water and sewer would be collected in installments for small buildings so as to avoid letting out of sewage into Water bodies by the residents of the mentioned locations.

Ambattur Lake:

CMWSSB has conducted survey to find out the sewage outfalls into the Ambattur lake and noticed that there are letting out of sewage into the lake from Nehru Nagar in Division 81, Area VII In order to prevent such letting out of sewage from this area into the lake, short term and long term action plans are submitted by CMWSSB in last report and the updated progress is given below:

SHORT TERM ACTION PLAN			
S.No	Issues	Action Plan	Target Date
1	<u>Nehru Nagar SPS in Depot 81</u> Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pump out sewage from this pumping station to Karuppankulam.	(a) Supply and erection of Pumpset of 40 HP. – 1 nos. with allied works are proposed to improve the efficiency.	40 HP Motor erected, tested and the work has been completed.
2.	<u>Nehru Nagar / Ward 81</u> 6 nos. of streets. Oragadam road, Krishnapuram, Cholahapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.) Under ground sewer systems is available.	Total houses – 745 HSC given:745 Nos	All House service connection are given

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	But the households are not taking HSC's since they are using septic tank for collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.		
3.	Presently the residents of the above streets are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station	It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station. This work will be commenced shortly and it will be completed.	The unauthorised letting out of sewage as sullage water diverted to the nearest machine hole for collecting the sewage at sewage pumping station work was completed

Madhavaram Lake:

The Madhavaram lake comes under Depot 28, Area-III and this lake is maintained by the Fisheries department TNAUIVAG. Encroachment of Madhavaram lake has been made on the Eastern side of the lake and the exact location is Periyasekkadu. There is no sewerage system in PeriyaSekkadu and residents are using septic tank arrangements. Detailed project Report for providing Under Ground Sewerage Scheme (Madhavaram Leftout Streets Scheme) prepared and is in tender stage.

Peerkankaranai Lake:

The Peerkankaranai lake is located in Peerkankaranai Town Panchayat and does not comes under the Greater Chennai Corporation jurisdiction. Hence, this issue does not pertain to CMWSSB.

Adambakkam Lake:

❖ As per the orders of Hon'ble High court, vide W.P. No.768 of 2019 and W.M.P 21529 of 2017 pronounced on 27.01.2022, **CMWSSB cannot take up any kind of Sewer/Water infrastructure works** in the Adambakkam lake bund since it comes under water body.

5. The action taken by CMWSS Board to prevent sewer discharge into Korattur, Ambattur, Madhavaram and Adambakkam lakes and the status of the ongoing works is hereby submitted before the Hon'ble Green Tribunal for consideration.
6. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice

Solemnly affirmed at Chennai on
this day of July 2023 and signed
his name in my presence


Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

BEFORE ME


48/2021

ADVOCATE: CHENNAI

I Pollice Samuel,
57, LC, MHC, CH-104

**Before the National Green Tribunal
Southern Zone, Chennai**

O.A.No.153 of 2020 (SZ)

Tribunal on its own motion-SUO
MOTU Based on the News item in
The Time of Indian Newspaper,
Chennai edition dated 30.07.2020,
"Raw Sewage, Encroachments
continue to threaten Lake".

: Applicant

Vs.

Chennai Metropolitan WaterSupply
and Sewerage Board (CMWSSB)
represented by its Managing
Director : Respondent

REPORT FILED BY 12TH RESPONDENT

Mr. GAUTAM S RAMAN
Counsel for 12th Respondent
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